

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-84/2003/803/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 25th January, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB. I-11/2023/430 dtd 21st January, 2023

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.01.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 27.01.2023, till the morning of 01.02.2023**, as prayed for. Further, the Addl. District & Sessions Judge, FTC, Bongaigaon, in his absence, the next senior most Judicial officer in the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-84/2003/804/A, dated 25.01.23

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)